

Government of India
Central Board of Direct Taxes

New Delhi, dated 25.1.1982.

NOTIFICATION

(Income - tax)

No.4426 (F.No.261/11/81-ITD): In exercise of the powers conferred in sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961) and in supersession of the all previous Notifications in this regard, the Central Board of Direct Taxes hereby direct that the Appellate Assistant Commissioner of Income-tax of the Ranges specified in column (1) of the Schedule below, shall perform their functions in respect of all the persons and income assessed to Income-tax in the Income-tax Circles, Wards, Districts specified in the corresponding entry in column (ii) thereof excluding all persons and incomes assessed to Income-tax over which the jurisdiction vests in Commissioner of Income-tax (Appeals).

SCHEDULE

| Sl. No. | Range | Income-tax Circles, Wards & Dists. |
|---------|---|---|
| 1 | 2 | 3 |
| 1 | Appellate Assistant Commissioner of Income-tax 'A' Range, Nagpur. | 1. ITO., A-Ward, Nagpur 2. Addl. ITO., A-Ward, Nagpur 3. ITO., B Ward, Nagpur 4. ITO., D ,, Nagpur 5. ITO., F ,, Nagpur 6. ITO., I ,, Nagpur 7. Addl. ITO, I-Ward, Nagpur 8. ITO., I Ward, Nagpur 9. ITO., 2-Ward, Gondia 10. ITO., B Ward Gondia 11. 1st ITO., Asstt., Nagpur 12. 2nd ITO., ,, Nagpur 13. 3rd ITO., ,, Nagpur 14. ITO, Central Circle I 15. ITO., Central Circle II 16. ITO., Central Circle III 17. ITO., Central Circle IV. |

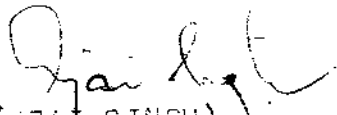
| 1 | 2 | 3 |
|--|---|--|
| | | 18. Income-tax Officer, G Ward, Nagpur |
| | | 19. -do- A-Ward, Wardha |
| | | 20. -do- B-Ward, Wardha |
| | | 21. -do- Circle I(1), Nagpur |
| | | 22. -do- Circle I(2), Nagpur |
| | | 23. -do- Circle I(3), Nagpur |
| | | 24. -do- Circle I(4), Nagpur |
| | | 25. -do- Circle I(5), Nagpur |
| | | 26. -do- Circle I(6), Nagpur |
| | | 27. 1st ITO., Wardha |
| | | 28. 2nd Incometax Officer, Wardha |
| | | 29. 1st ITO., Gondia |
| | | 30. 2nd Income-tax Officer, Gondia |
| | | 31. ITO., Central Circle 'A', Nagpur |
| | | 32. ITO., Central Circle 'B', Nagpur |
| | | 33. ITO., Central Circle 'C', Nagpur. |
| 2. Appellate Asstt. Commissioner of Incometax, 'B' Range, Nagpur | | 1. Incometax Officer, C-Ward, Nagpur |
| | | 2. -do- City Circle, Nagpur |
| | | 3. -do- E Ward, Nagpur |
| | | 4. -do- H Ward, Nagpur |
| | | 5. -do- Addl. H Ward, Nagpur. |
| | | 6. -do- F Ward, Nagpur |
| | | 7. -do- Addl. P Ward, Nagpur |
| | | 8. -do- L Ward, Nagpur |
| | | 9. -do- K Ward, Nagpur |
| | | 10. -do- M Ward, Nagpur |
| | | 11. -do- N Ward, Nagpur |
| | | 12. 1st ITO., Salary Circle, Nagpur |
| | | 13. 2nd ITO., Salary Circle, Nagpur |
| | | 14. 1st ITO., Survey Circle, Nagpur |
| | | 15. 2nd ITO., Survey Circle, Nagpur |
| | | 16. Income-tax Officer, A Ward, Yavatmal |
| | | 17. -do- B Ward, Yavatmal |
| | | 18. 1st -do- Trust Circle, Nagpur |
| | | 19. 2nd -do- Trust Circle, Nagpur |

| 1 | 2 | 3 |
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| | | 20. ITO., Trust-cum-ED Circle, Nagpur |
| | | 21. Assistant Controller of Estate Duty, Nagpur |
| | | 22. ITO., Circle II(1), Nagpur |
| | | 23. ITO., ,, II(2), Nagpur |
| | | 24. ITO., ,, II(3), Nagpur |
| | | 25. ITO., ,, III(1), Nagpur |
| | | 26. ITO., ,, III(2), Nagpur |
| | | 27. ITO., ,, III(3), Nagpur |
| | | 28. ITO., ,, III(4), Nagpur |
| | | 29. ITO., Trust Circle, Nagpur |
| | | 30. 1st ITO., Yavatmal |
| | | 31. 2nd ITO., Yavatmal |
| 3. | Appellate Assistant Commissioner of Incometax, Akola Range, Akola. | 1. ITO., A Ward, Akola 2. ITO., B Ward, Akola 3. ITO., C Ward, Akola 4. ITO., D Ward, Akola 5. ITO., E Ward, Akola 6. Addl. ITO., A Ward, Akola 7. -do- B Ward, Amravati 8. -do- C Ward, Amravati 9. -do- D Ward, Amravati 10. Asst. Controller of Estate Duty, Akola 11. 1st ITO., Akola 12. 2nd ITO., Akola 13. 3rd ITO., Akola 14. 4th ITO., Akola 15. 1st ITO., Amravati 16. 2nd ITO., Amravati 17. 3rd ITO., Amravati 18. 4th ITO., Amravati 19. Income-tax Officer, Khamgaon 20. -do- A Ward, Amravati 21. -do- A Ward, Chandrapur 22. -do- B Ward, Chandrapur 23. 1st ITO., Chandrapur 24. 2nd ITO., Chandrapur. |

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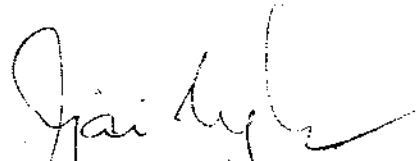
Whereas the Income-tax Circles, Wards and Districts or part thereof stands transferred by their Notification from the Range to another Range, as is arising out of assessments made in that Income-tax Circle, Wards or Districts or Part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Income-tax of the Range from whom the Income-tax Circle, Wards or Districts or part thereof is transferred shall from the date of this Notification takes effect be transferred to and dealt with by the Appellate Assistant Commissioner of the Range whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.2.1982.


(RAJI SINGH)
Under Secretary,
Central Board of Direct Taxes.

Copy to:

1. The Commissioner of Income-tax, Nagpur
2. The Manager, Govt. of India Press, Mayapuri, New Delhi.
3. The Registrar, Income-tax Appellate Tribunal, Bombay.
4. D.D.I. (RS&P) bulletin Section, New Delhi.
5. Ad. VI/E.D. Sections.


(RAJI SINGH)
Under Secretary,
Central Board of Direct Taxes.

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